

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

D.A. 241/93

Thursday, this the 24th day of February, 1994.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V V Sakunthala
Chaprathu
Alathuchira P.O.
Koovapadi Via & S.O.
Aluva

.. Applicant

By Advocate Mr DV Radhakrishnan

Vs.

1. Senior Superintendent of Post Offices, Alwaye Division, Aluva.
2. Employment Officer, Town Employment Exchange, Aluva. .. Respondents

By Advocate Mr S Krishnamoorthy for Respondent-1

By Advocate Mr D Sreekumar, G.P. for Respondent-2

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that she is entitled to be considered for appointment as Extra Departmental Branch Postmaster, Alathuchira. Reply statement mentions that there is no vacancy of Branch Postmaster at Alathuchira Post Office, due to subsequent administrative arrangements made.

- 2 We record the submission and dispose of the application. No costs.

Dated the 24th February, 1994.

PV Venkatakrishnan

PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN